

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/40(CHE)/2023

APPLICATION NUMBER : CA(CAA)/32(CHE)/2023

NAME OF THE APPLICANT : Span Shelters Pvt Ltd with Span Ventures
Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Petitioner. Mr. B. Palani and Ms.Sree Kumari for the OL. Ld. Counsel Mr. Gajendran Ravi for the Income Tax Department.

Income Tax Department is given 2 weeks time to file the physical copy of the report.

In this case OL and RD report have been filed.

List the application for hearing on **13.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)